

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 23.04.2019 (TUESDAY)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 734 of 2018	Anju Agarwal, R.P. for Shree Bhawani Paper Mills Ltd. Vs. Bombay Stock Exchange &Ors.	Abhishek Anand	Surekha Raman-R1 Sanyam-R2
2.	Comp. App. (AT) (Ins) No. 773 of 2018	Mecamidi HPP India Pvt. Ltd. Vs. Rishi Ganga Power Corporation Ltd.	Ankur Goel	Pulkit Goyal (RP), Abhay Pratap Singh (R3), Rajesh Kr Gautam (R4)
3.	Comp. App. (AT) (Ins) No. 803 of 2018	Ankit Agrawal Vs. Nico Extrusions Ltd. & Anr.	Henna George	Rahul Totala (R1), Divya Swami (R-IRP), Devang P. Sampat (R-Nicomet)
4.	Competition Appeal (AT) No. 17 of 2019	Ashokbhai M Mehta Vs. Competition Commission of India	Amrita Singh	Navdeep Singh-CCI

For Orders

5.	Comp. App. (AT) (Ins) No. 665 of 2018	Bohar Singh Dhillon Vs. Rohit Sehgal (Interim R.P.) & Ors.	Ambhoj Kumar Sinha	Akshay Goel(R1-35) Manisha Choudhary-R (2-34)
6.	Comp. App. (AT) (Ins) No. 740 of 2018	Rishabnath Infrastructure (P) Ltd. Vs. GTM Builders & Promoters Pvt. Ltd.	Achin Goel	Dheeraj Kumar
7.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	
8.	Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Phoenix ARC Pvt Ltd & Anr.	Mahesh Agarwal	Suresh Dhobal (R1) Dhruv Malik-IRP
9.	Comp. App. (AT) (Ins) No. 202 of 2019	Janak Goyal & Anr. Vs. Satyendra Jain & Anr.	Anuj Bhandari	Rakesh Mittal

For Admission (Fresh Cases)

10.	Comp. App. (AT) (Ins) No. 226 of 2019	Debashish Nanda Vs. D.P Garg and Company Pvt Ltd & Ors.	Jeewesh Prakash	
11.	Comp. App. (AT) (Ins) No. 270 of 2019	Aditya Kumar Jajodia Vs. ICICI Bank UK PLC & Anr.	R.Jawahar Lal	Siddhant Kan
12.	Comp. App. (AT) (Ins) No. 329 of 2019	Raushan Prakash (Shareholders and Ex-Director) Vs. Kapil Arora & Anr.	C.S. Gupta	

13.	Comp. App. (AT) (Ins) No. 433 of 2019	Valmont Structures Pvt. Ltd. Vs. Thakkarsons Roll Forming Pvt. Ltd.	Sumesh Dhawan	
14.	Comp. App. (AT) (Ins) No. 434 of 2019	Arun Enterprises Vs. Mansfield Cables Company Ltd. & Anr.	Gautam Singh	
15.	Comp. App. (AT) (Ins) No. 435 of 2019	Rahul Tantia Vs. State Bank of India & Anr.	Arveena Sharma	

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 593 of 2018	KJMC Corporate Advisors (India) Ltd. Vs. India Steel Works Ltd.	Vipul Ganda	Anne Mathew
17.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
18.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
19.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. with	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
20.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-RA
21.	Comp. App. (AT) (Ins) No. 116 of 2019	Arokiasamy Joseb Raj. Vs. Pathukasahasram Raghunathan Raman & Ors. With	Divyanshu Rai.	P. Raghunathan Raman-RP Richa Sandilya- (R2-R6)
22.	Comp. App. (AT) (Ins) No. 117 of 2019	Arokiasamy Joseb Raj Vs. Pathukasahasram Raghunathan Raman & Ors	Divyanshu Rai.	
23.	Comp. App. (AT) (Ins) No. 132 of 2019	Manish Sukhani Vs. MTK Tooling & Engineering Pvt. Ltd. & Anr.	Sunil Fernandes	Sunil Fernandes Divyanshu Rai-R1 Madhauz Nallupi- R2
24.	Comp. App. (AT) (Ins) No. 214-215 of 2019	State Bank of India Vs. Brijender Singh Deswal & Ors.	Jitendra Kumar	Nibruti Samal-RP
25.	Comp. App. (AT) (Ins) No. 237 of 2019	Avasarala Venkateshwra Rao Vs. Servomax India Pvt. Ltd. & Ors.	Aditya Narayan	
26.	Comp. App. (AT) (Ins) No. 238 of 2019	True Value Homes (India) Pvt Ltd. Vs. Infinitas Energy Solutions Pvt Ltd.	Divyanshu Rai	
27.	Comp. App. (AT) (Ins) No. 318 of 2019	Raju Verma Vs. Kaushalya Ahluwalia & Anr.	Prashant Katara	
28.	Comp. App. (AT) No. 343 of 2018	Universal Heat Exchangers Ltd. Vs. K. Ramakrishnan	K.S. Ravichandran, S. Manjuladevi	Aditya Verma

29.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
30.	Competition App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission Of India & Ors.	Nidhi Khanna	

For Hearing

31.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
32.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India	M.Theepa	R. S. Lakshman (R-SBI)

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 437 of 2018 & I.A. No. 1830 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. with	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
2.	Comp. App. (AT) (Ins) 438 of 2018	Deepak Singh Vs. Orissa Manganese and Minerals Ltd. with	Gaurav Singh	Arjun Asthana
3.	Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd. with	Honey Satpal	Mahesh Agarwal
4.	Comp. App. (AT) (Ins) No. 500 of 2018	Sundargarh Mines & Transport Vs. Orissa Manganese & Minerals Ltd. & Ors.	Vivek Mohanty	Arveena Sharma-R1 Srevita Ghosh- R2
5.	Comp. App. (AT) (Ins) No. 497 of 2018	IFCI Limited. Vs. Golf Technologies Pvt. Ltd. With	Sushil Kumar Gupta	
6.	Comp. App. (AT) (Ins) No. 498 of 2018	IFCI Limited. Vs. Cedar Infonet Pvt. Ltd.	Sushil Kumar Gupta	
7.	Comp. App. (AT) (Ins) No. 590 of 2018	Axis Bank Ltd. Vs Ashish Rathi, Resolution Professional With	Naman Singh Bagga	Atul Sharma (R- RP), Alok Dhir (R- COC), Preeti Nair (R-RP)
8.	Comp. App. (AT) (Ins) No. 641 of 2018	Runh Power Corporation Ltd. Vs. Ind-Barath Power (Madras) Ltd.	Anannya Ghosh	Hitesh Kumar

9.	Comp. App. (AT) (Ins) No. 592 of 2018	Ravinder Pal Singh Lamba Vs. Satkar Air Cargo Services Pvt. Ltd.	Veda Legal	Vaibhav Dabas
10.	Comp. App. (AT) (Ins) No. 597 of 2018	MAIF Investments India Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd.	Bani Brar	Satendra k Rai (R-RP), Yogesh Jagia

For Orders

11.	Comp. App. (AT) (Ins) No. 242 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh- (R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja- R28
12.	Comp. App. (AT) (Ins) No. 243 of 2019	Standard Chartered Bank Vs. Satish Kumar Gupta, R.P. of Essar Steel Ltd. & Ors. With	Anushree Kapadia	Raunak Dhillon-RP Anannya Ghosh- (R2,3,4&5) Dhurv Malik-R8 Ruby Singh Ahuja- R28
13.	Comp. App. (AT) (Ins) No. 257 of 2019	Prashant Ruia Vs. State Bank of India & Ors. With	Nakul Mohta	Misha-COC Raunak Dhillon-RP Ruby Singh Ahuja
14.	Comp. App. (AT) (Ins) No. 265 of 2019	Committee of Creditors of Essar Steel India through State Bank of India Vs. Satish Kumar Gupta & Ors. With	Pallavi S. Shroff	Raunak Dhillon-RP Ruby Singh Ahuja
15.	Comp. App. (AT) (Ins) No. 266 of 2019	State Bank of India & Ors. Vs. Standard Chartered Bank & Ors. With	Anannya Ghosh	Raunak Dhillon-RP Ruby Singh Ahuja
16.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors. With	Anand Verma	Siddharth Kant-R1 Raunak Dhillon-R3 Ruby Singh Ahuja-R4
17.	Comp. App. (AT) (Ins) No. 290 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	
18.	Comp. App. (AT) (Ins) No. 291 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
19.	Comp. App. (AT) (Ins) No. 292 of 2019	Essar Bulk Terminal Ltd. Vs. State Bank of India & Ors. With	Prachi Johri	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
20.	Comp. App. (AT) (Ins) No. 293 of 2019	Arkay Logistics Ltd. Vs. State Bank of India & Ors. With	Sumesh Dhawan	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
21.	Comp. App. (AT) (Ins) No. 300 of 2019	Arfin India Ltd. Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja

22.	Comp. App. (AT) (Ins) No. 302-303 of 2019	Ideal Movers Pvt Ltd Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
23.	Comp. App. (AT) (Ins) No. 304-305 of 2019	Shubham Cargo Movers Vs. State Bank of India & Ors. With	Anand Varma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
24.	Comp. App. (AT) (Ins) No. 332-333 of 2019	Sakar Industries Pvt Ltd Vs. State Bank of India & Ors With	Anand Verma	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
25.	Comp. App. (AT) (Ins) No. 337 of 2019	Mahendra Aluminium Company Ltd Vs. State Bank of India & Ors With	Anand Verma	Anupam Prakash, Ishan Gaur
26.	Comp. App. (AT) (Ins) No. 338 of 2019	Global Transnational Trading FZE Vs. Satish Kumar Gupta (RP) of Essar Steel India Ltd. & Ors. With	Dhaval Mehrotra	Vaijayant Paliwal
27.	Comp. App. (AT) (Ins) No. 345 of 2019	Gujarat Energy Transmission Corporation Ltd. Vs. State Bank of India & Ors. With	Ranjitha Ramachandran	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
28.	Comp. App. (AT) (Ins) No. 349 of 2019	Dakshin Gujarat Vij Co. Ltd. Vs. Satish Kumar Gupta Resolution Professional, Essar Steels Ltd & Ors. With	Pradeep Misra	Raunak Dhillon (RP), Misha(COC), Ruby Singh Ahuja
29.	Comp. App. (AT) (Ins) No. 361 of 2019	State Tax Office (3) Vs. Essar Steel India Ltd. & Anr. With	Hemantika Wahi	Raunak Dhillon (RP), Ruby Singh Ahuja
30.	Comp. App. (AT) (Ins) No. 374 of 2019	Indian Oil Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
31.	Comp. App. (AT) (Ins) No. 375 of 2019	Karur Vysya Bank Ltd. Vs. Satish Kumar Gupta & Anr. With	Anjan Chakraborty	Tarun Agarwal
32.	Comp. App. (AT) (Ins) No. 376 of 2019	Bharat Petroleum Corporation Ltd. Vs. Satish Kumar Gupta & Ors. With	Rajat Navet	Tarun Agarwal
33.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL) With	Anand Verma	
34.	Comp. App. (AT) (Ins) No. 429 of 2019	D.R. Patnaik. Vs. Satish Kumar Gupta	Anand Verma	

	With Defects	Resolution Professional for Essar Steel India Ltd (ESIL)		
35.	Comp. App. (AT) (Ins) No. 788 of 2018	State Bank of India Vs. Jai Balaji Industries Ltd. & Ors.	Robin Sirohi	Chetan Roy Vikas Mehta

Note: - The Court will rise at 03:00 PM.

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By Order
-sd/-

Registrar